

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :

**PETITION NUMBER** : TCP/78/(IB)/2017


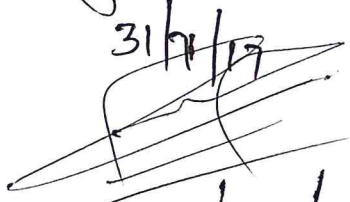
**NAME OF THE PETITIONER(S)** : A.M.S TRADING COMPANY

**NAME OF THE RESPONDENT(S)** : NAVABARAT BOILER ENGINEERS PVT LTD

**UNDER SECTION** : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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**REPRESENTATION BY WHOM**

B. CHOLAN	For Respondent	 31/7/17
Taslim Arif	For Petitioner	 31/7/17

**ORDER**

Counsel representing both the parties are present. Both the counsel prayed time for filing the joint memo of settlement after the payment of the cheque for Rs.1,00,000/- towards final settlement. Put up on 04.08.2017 at 10.30 A.M.

  
**(K. Anantha Padmanabha Swamy)**  
**Member (Judicial)**